

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Phone: 011-23753942 Fax-23753923

Petition No. 191/GT/2020

Date: 7.11.2022

To,

The General Manager (Commercial),
NTPC Limited,
NTPC Bhawan,
Core-7, Scope Complex,
7 Institutional Area, Lodhi Road,
New Delhi – 110003

Sir,

Subject: Petition for revision of tariff of Singrauli Super Thermal Power Station, (2000 MW) for the period from 1.4.2014 to 31.3.2019, after truing up exercise.

The Petition No. 191/GT/2020 is under consideration. NTPC has submitted the following details in respect of GCV (as billed), weighted average GCV of coal received on EM basis, Equilibrated Moisture (%), Total Moisture (%) and calculated value of weighted average GCV of received coal on TM basis:

Sl No.	Month	GCV (As billed) (kcal/kg)	Weighted Average GCV of coal received (EM basis) (Kcal/kg) (A)	Total Moisture (TM) (in %) (B)	Equilibrated Moisture (EM) (in %) (C)	Weighted Average GCV of coal received (TM basis) (kcal/kg) (D)=A*(1-B%)/(1-C%)
1	January 2014	4644	4038.11	16.30	6.40	3611.00
2	February 2014	4670	3950.55	16.30	7.30	3567.00
3	March 2014	4682	4148.35	16.30	7.90	3770.00
Average						3649.33

2. It is observed that there is a wide gap between GCV (as billed) and GCV (as received) on EM basis. As such, the Petitioner would have received some credit notes in terms of Fuel Supply Agreement (FSA) from the seller of coal for grade slippage during these months. It is further observed that surface moisture is on higher side than permissible surface moisture of 7% as stipulate din FSA for the period January 2014 to March 2014. Accordingly, in terms of FSA, the Petitioner is entitled to get credit note for excess surface moisture.

3. In continuation of the above and as directed by the Commission, NTPC shall submit the details of credit received for (a) grade slippage, (b) excess surface moisture and (c) shortfall between billed quantity and received quantity, for the coal received at the generating station during period January 2014 to March 2014 by **14.11.2022**, so that the allowable IWC may be computed in due consideration regarding above credits.

Yours Sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Legal)

Copy to:

All Respondents